

In the High Court of Judicature, Bombay.

Fri day, the 7th day of October - 1864.

SPECIAL APPEAL No. 618 of 1864.

Mahadoo bin Boolaji Bhoir
and Madan Wulud Shetke
Mahamad Wajid of the Konkan
District
Appellant &
(Original Plaintiffs)

versus

Fakir Wulud Shurghudin
Hulnait of the Konkan District
Respondent
(Original Defendant)

Rs. 521 - - - - -

The claim in the Original Suit was to recover damages for breach of contract made between the parties, by which Dept. agreed with another Offr. at a rate of contract for services, or to forfeit the above sum (Rs 521)
In Appeal No. 521 of 1863 the Assis. Judge of the District of the Konkan at Tanjore reversed the Decree of the Sup. J. of Calicut who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the Assistant Judge is against law in that the burden of proof was wrongly thrown upon the appellants

and

and that (2) there has been a defect in the investigation of the case which has produced a substantial error in the decision of the case. The Asst. Judge has erred in holding that on its merits in that the agreement No 3rd did not specify the terms &c under which the business was to be conducted.

The Court confirms the
Decree of the Asst. Judge
with costs in Special Appellants

Joseph Arnold
Abielock Forbes

MEMORANDUM OF COSTS incurred in Special Appeal No. 618

of 186 4 against the decision of the *Afs^{te}* Judge of the District of the *Konkan* and disposed of on the 7th October 1864 by *Confirming the same with Costs*

BY THE APPELLANT

In the District.

In the *Mooneiff's Court*, 89 11 1/2 ✓

In the *Afs^{te} Judge's Court*, 33 12 2 ✓

In this Court.

Stamp for Memorandum of Special Appeal 32 " " ✓

Stamps for copies of Decree and Judgment 3 " " ✓

Stamp for Vukeelutnama 2 " " ✓

Batta for Process and Postage 1 1/4 " " ✓

Sectioner's Fee 1 7 6 ✓

Vukeel's Fee 15 10 1 ✓

123 7 3 ✓

55 15 7 ✓

Rupees.... 179 6 10 ✓

BY THE RESPONDENT.

In the District.

In the *Mooneiff's Court*, 40 12 1/2 ✓

In the *Afs^{te} Judge's Court*, 57 10 1 ✓

In this Court.

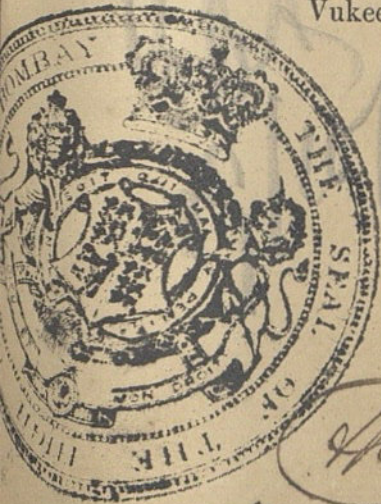
Stamp for Vukeelutnama 2 " " ✓

Vukeel's Fee 15 10 1 ✓

92 6 2 ✓

17 10 1 ✓

Rupees.... 110 " 3 ✓



W. Dash
W. Dash
 For Sealer & Acting Registrar

the 9th day of October 1864.